

1	2	3	4	5	6
12.	Jammu & Kashmir	5	—	—	5
13.	Karnataka	76	6	1	69
14.	Kerala	17	—	—	17
15.	Madhya Pradesh	55	1	—	54
16.	Maharashtra	173	4	—	169
17.	Manipur	1	—	—	1
18.	Meghalaya	1	—	—	1
19.	Nagaland	4	—	—	4
20.	Orissa	17	—	—	17
21.	Pondicherry	12	—	—	2
22.	Punjab	47	2	4	45
23.	Rajasthan	54	1	1	52
24.	Tamil Nadu	104	5	—	99
25.	Uttar Pradesh	135	5	2	128
26.	West Bengal	42	—	—	42
27.	State not indicated/ more than one state	7	—	—	7
Total :		1130	38	6	1086

[English]

Proposal for Uniform Civil Code

92. SHRI G. M. BANATWALLA : Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 20 on 4th November, 1986 re: Voluntary Civil Code and state :

(a) whether the group of Ministers under the Chairmanship of the Minister of Human Resource Development set up to consider the question of a uniform civil code has since settled any draft on a Uniform Civil Code;

(b) if so, whether the draft has been considered by Government and whether Government propose to bring any Bill on the same; and

(c) whether Government are thinking to give up the idea of bringing forward Uniform Civil Code altogether ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

[Translation]

Power Connections to Villages in Extended Lal Dora in Delhi

93. SHRI BHARAT SINGH : Will the Minister of ENERGY be pleased to state :